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THE HIGH COURT OF KERALA

Kochi – 682 031
Dated – 29.04.2019

PROCEEDINGS

High Court Establishment – appointment to the category of Part-time Sweeper in the High Court on temporary basis from the list sponsored by the Employment Exchange – Filling up of NJD vacancies - orders issued.

- Read :
1. High Court letter of even number dated 24.09.2018
 2. Letter No.PT-18/517 dated 10.10.2018 from the District Employment Officer, Ernakulam.
 3. Ranked list No.REC3 -88890/18 dated 22.01.2019
 4. High Court Proceedings of even number dated 14.02.19
 5. Rule 21 of the Kerala High Court Service Rules, 2007.

ORDER NO.A3-104562/2017 (2)

The following candidates included in the Ranked list read (3) above are offered appointment as Part-time Sweeper in the High Court of Kerala on temporary basis, in the non joining vacancies, under Rule 21 of the Kerala High Court Service Rules, 2007 in the scale of pay of ₹ 9340-14800, for a period of 179 days from the day they join duty.

1. SRI. KANNAN.K.K.,
KORATTIPARAMBIL (H),
KIZHAKKUMPURAM,
KOKKANPADAM,
CHENDAMANGALAM P.O.,
ERNAKULAM, KERALA.
2. SMT. TINTU ANTONY,
POTTENTAEPARAMBIL (H),
DEVASWOM COLONY, ,
KAITHARAM P.O.,
ERNAKULAM, KERALA,
PIN – 683 519.
3. SMT. SREEVIDYA K.M,
KUDAVATHUMTHARA (H),
KUMBALANGHI P.O.,
ERNAKULAM, KERALA,
PIN – 682007

(p.t.o)